GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2903 ANSWERED ON:30.07.2014 OBJECTIVES OF RUSA Noor Smt. Mausam

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Rashtriya Uchchatar Shiksha Abhiyan (RUSA) scheme is intended to supersede the University Grants Commission (UGC) and if so, the details thereof;

(b) whether RUSA proposes to include more colleges and higher education institutions in the country which are not otherwise compliant of section 12B and 2

(f) of the UGC Act thereby rendering them unable to receive any support from the Union Government and if so, the details thereof;

(c) whether the funding under the said scheme is likely to be extended to private Government-aided institutions;

(d) if so, the details of broad parameters laid for making these private institutions eligible for funding; and

(e) the details of such private institutions that have been previously rejected the UGC funding in terms of various discrepancies?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): No Madam. The Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is not meant to supersede the University Grants Commission (UGC). UGC only funds those institutions, including state institutions, which are eligible for grants under sections 2(f) and 12B of UGC Act, 1956. Under the provisions of section 12B, all facilities and infrastructure in institutions need to be in place before they can receive UGC funding. This precludes new institutions in states, which lack such facilities, from receiving UGC funding and inhibits their growth as quality institutions. RUSA only seeks to support those state institutions, (whether they are covered under section 12B of the UGC Act, 1956 or not) provided they qualify as per the programmatic norms. Accordingly, the only component which is now being administered through RUSA is development grants for state universities. All other development grants for central universities and deemed to be universities and all individual oriented schemes continue to be handled by UGC.

(c): Yes Madam. Under RUSA Government-aided institutions are also covered. However, the fully Government funded institutions will be preferred over aided institutions.

(d): Purely private funded institutions are not eligible for funding under RUSA.

(e): UGC does not give development grants to any private institution.